Name of the Corporate Debtor: PSA IMPEX PRIVATE LIMITED; Date of Commencement of CIRP: 18-04-2022; List of Creditors as on: 03-05-2022; Name of IP: Mr. Prabhat Ranjan Singh; Process Number: 1; Last 5 digitof registration number: 11239

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	99	500783551	99	240095106	85.19	0	0	260688445	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	4	15555602	3	2447570	0.87	0	0	13108032	Annexure 6
7	Operational creditors (Government Dues)							0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	74475402	4	39280269	13.94	0	0	35195133	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		109	590814555	106	281822945	100.00	0	0	308991610	